

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
*(Through Hybrid Mode)*

**Item No. 112**

**CP (IB) No. 280/Chd/Pb/2023**

**IN THE MATTER OF**  
**Indian Bank**

**...Petitioner-Financial Creditor**

**Versus**

**J C T Limited**

**...Respondent-Corporate Debtor**

**Under Section: 7, IBC 2016**

**Order delivered on 27.05.2024**

Since the Hon'ble Member (Judicial) is on leave, hence the matter is adjourned to 09.07.2024.

Sd/-

**Court Officer**